

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.102 OF 2007
IN

ORIGINAL APPLICATION NO. 1225 OF 1992
ALLAHABAD THIS THE 13TH DAY OF MARCH, 2008

HON'BLE MR. A. K. GAUR, MEMBER-J
HON'BLE MR. K. S. MENON, MEMBER-A

Mahadev Prasad Shastri S/O Late Sri Chhatar Prasad,
R/o House No.31/2 Old or 57 New Sheo Kute, Allahabad.

..... .Applicant

By Advocate : Shri R. M. Singh

Versus

Shri K. P. Tripathi I.P.S.,
Chief Postmaster General,
Bihar Circle, Patna-800001.

..... .Respondents

By Advocate : Shri R. K. Srivastava.

O R D E R

HON'BLE MR. A. K. GAUR, MEMBER-J

The learned counsel for the applicant submits that the applicant has already been expired. He also contended that part of the order has been complied with by the respondents.

2. We think that the order of the Tribunal has fully been complied with by the respondents. The contempt petition is accordingly dismissed. Notices issued are discharged. The heirs of the applicant are at liberty to file a fresh OA, if so advised.

Member-A
Member-A

Anjan
Member-J

/ns/